

President Gorbachev and to the friendly people of the Soviet Union, for their success in the challenging tasks that lie ahead of them.

[*Translation*]

SHRI JASWANT SINGH (Chittorgarh): Better late than never. This should have been done much earlier, as had been categorically stated by us.

SHRI MADHAVSINH SOLANKI: We have made it clear earlier.

[*English*]

SHRI CHANDRA JEET YADAV (Azamgarh): We have lost the moorings of our foreign policy.

12.04 hrs.

CONGRATULATIONS TO THE PEOPLE OF USSR

[*Translation*]

SHRI GEORGE FERNANDES (Muzaffarpur): Mr. Speaker, Sir, the whole House must join in felicitating President Gorbachev, Mr. Boris Yeltsin and Soviet people and also convey our best wishes to them.

[*English*]

SHRI MADHAVSINH SOLANKI: With your permission, it may be recalled that during the discussion yesterday, honourable Members had referred to a news-item on developments in the USSR and had sought a clarification. I have ascertained the position from our Ambassador in Moscow who has categorically denied the remarks attributed to him.

[*Translation*]

SHRI LAL K. ADVANI (Gandhi Nagar): There had been difference between the Government and the

Parliament. The stand taken by the Government is almost the same as that of the Parliament. I agree with Mr. George Fernandes and he has rightly said that both the Parliament and the hon'ble Speaker should extend their felicitation to the Soviet people.

SHRI BUTA SINGH (Jalore): Sir, I totally agree with the views expressed by Mr. Manoranjan Bhakta yesterday. Sir, you and the House in general must felicitate them.

[*English*]

SHRI CHANDRA JEET YADAV: Mr. Speaker, I am sorry to say that already we have lost the opportunity. We should have conveyed our greetings yesterday. We are losing time. We are losing the opportunity. The Government of India has lost the moorings of our foreign policy. (*Interruptions*)

MR. SPEAKER: Please take your seats. When I am standing, you should sit down.

(*Interruptions*)

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, the hon. Foreign Minister has expressed the hope that the House will join him in conveying the best wishes to President Gorbachev and the friendly people of Soviet Union for their success in the challenging tasks that lie ahead of them. We associate ourselves with his view... (*Interruptions*)... Sir, I said it yesterday. I do not depend upon their good certificate... (*Interruptions*)... We know who are patriotic and we know what is patriotism. I do not want their certificate... (*Interruptions*)... I am conveying our good wishes to the people of Soviet Union in the tasks

that lie ahead of them and not you. Don't you want that we should do that? This is the way they divide the country and the people, Sir. And they want to divide the House also . . . *(Interruptions)* . . .

MR. SPEAKER: Mr. Acharia, I am allowing only Geetaji to speak.

(Interruptions)

SHRIMATI GEETA MUKHERJEE (Panskura): Sir, in the interest of world peace and non-alignment and the Third World countries, I, on behalf of my party, associate with the ideas expressed by our hon. Foreign Minister . . . *(Interruptions)*.

MR. SPEAKER: May I have your attention please?

For the last few days, the USSR was in a turbulent state. Now, it has been restored to the constitutional and democratic authority. The people and the Parliament of India have always worked with the people and the authorities in USSR for the mutual benefit, peace and prosperity in the world and justice for all. The people, the Parliament and the authorities in India rejoice in the restoration of the constitutional and democratic authority in USSR. All the Members and the Leaders of all the parties wish President Mikhail Gorbachev, the Parliament and the people of USSR all the glory, peace and prosperity and all the best in their duty to their country and the world. All the Members and Leaders in the House congratulate them for their faith in their principles and democracy and for seeing the triumph of their principles and democracy in their country. The Members in the House are one on these views and would like the same to be conveyed to the President, the

Parliament and the people of USSR.

(Interruptions)

MR. SPEAKER: 'People of India' means Bharat.

(interruptions)

SHRI V. DHANANJAYA KUMAR (Mangalore): Mr. Speaker Sir, I have given a notice regarding the question of a breach of privilege committed by the hon. Minister of Communications with regard to the telephone tapping episode . . .

MR. SPEAKER: I have not yet given the consent . . .

(Interruptions)

MR. SPEAKER: Please sit down.

SHRI V. DHANANJAYA KUMAR: Now I am seeking your consent. The matter is serious, Sir. The House is seized of the matter. On 5th August, the hon. leader of the House . . .

MR. SPEAKER: Please take your seat. I have to get the reply . . .

(Interruptions)

SHRI V. DHANANJAYA KUMAR: Sir, it has appeared in the papers that the hon. Deputy Minister of Communications has given . . .

MR. SPEAKER: If you have given a notice and if it appears in the newspapers, then that becomes a breach of privilege. Then it becomes a serious matter the other way. Please sit down. I will talk to you in the Chamber.

[*Translation*]

SHRI ATAL BIHARI VAJPAYEE :
Mr. Speaker, Sir, may we take it that the matter is under your consideration.

MR. SPEAKER : Yes, it is under consideration.

[*English*]

SHRI V. DHANANJAYA KUMAR : Speaker Sir . . . (*Interruptions*)

MR. SPEAKER : When I guided you to meet me in the Chamber, please take your seat.

SHRI RAM NAIK (Bombay-North) : The entire House including you and probably the Communication Minister Shri Rajesh Pilot, would be surprised to know the decision of the Communication Ministry that in all 46 important cities of India, from 1st November, postal mail, letters, cards, etc. will not be delivered in the first, second and third floors of multi-storeyed buildings. This decision was taken by the Department on 29th May by a statutory order. In those days, we were amidst elections. Such statutory orders are required to be placed before the House. That has also not been done. You can just imagine the fate that all of us would face. These 46 cities include Delhi, Madras, Mumbai (Bombay) and others. Sir, this is a serious matter. If the Government implements the order, there will be chaotic conditions in the postal services. So, I demand a statement from the Communication Minister on this. I also demand that the order must be laid on the table of the House and it should be withdrawn. Otherwise it will be very difficult to get the mail. As it is, the postal services are at the

lowest ebb. The condition will be more chaotic with this order. I demand that this order should be withdrawn. Anyway, this decision was taken long back in the past and hence it should be withdrawn.

SHRI BASUDEB ACHARIA (Bankura) : A number of times we raised in this House the matter regarding the take over of Larsen & Toubro in a clandestine manner by the Ambanis. An assurance was given by the leader of the House that the Finance Minister would make a statement on this.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : I have not given any such assurance.

SHRI BASUDEB ACHARIA : When we demanded a statement from the Minister, the leader of the House gave us an assurance that the Finance Minister would make a statement on this. This is a very serious matter. Larsen & Toubro is being taken over by the Ambanis in a clandestine manner and the Finance Ministry is silent on this. He should make a statement on this . . . (*Interruptions*)

SHRI MANORANJAN BHAKTA (Andaman-Nicobar) : Sir, I have received information from my constituency Andaman-Nicobar that the people there, are facing acute shortage of essential commodities, especially sugar. People are not getting sugar even from fair price shops. You know the geographical location of the Islands. We live in one of the remotest parts of the country. People are not getting sugar. It is an essential commodity. Sir, I would request the Government to ensure that, if necessary, special quota will be provided so that it can be distributed through the

Fair Price Shops. Until and unless this is done, people of Andaman-Nicobar Island will be in a great difficulty and there will be a law and order problem in that part of the country. Hon. Home Minister is present here. I would like him to assure the House that the essential commodities like the sugar will be distributed at the Fair Price Shops.

MR. SPEAKER: Mr. Bhakta now please take your seat.

(Interruptions)

SHRI SRIKANTA JENA (Cuttack): Sir, why the Finance Minister is silent on the clandestine take-over of L & T by Ambanis.

SHRI BASU DEB ACHARIA (Bankura): Why the Finance Minister is not clarifying the issue?

(Interruptions)

MR. SPEAKER: When I am standing, please take your seats.

I must thank you and congratulate you for supporting the business of the House in the last two days. I hope you will do the same thing today also. If you have some concern about something, you are allowed to express your views but then you are taking it to the logical conclusions, response, discussion, this and that and that too on a matter which is not listed in the Agenda. When you are doing this, other Members do not get the opportunity to express their views. So, in consideration for others desires to make their points, please, now let Mr. Pandey to make his point.

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, on the call of AIIMS Resident Doc-

tors Association, doctors of the Institute now a days are on strike. This is an important medical institute of the country. OPD services in this institute have come to a standstill, with the 400 doctors going on strike. Denial of medical services to thousands of patients from all over the country have made them run hither and thither and has also been a cause of much disappointment. The Hon. Minister of Health and Family Welfare has neither shown concern nor taken any initiative to make the medical services available to the patients in the prevailing conditions. What to talk of major surgical operations even minor surgical operations are not being conducted in the institute. I demand that proper medical facilities may be made available to the thousands of patients of the country, facing tremendous hardships in the absence of treatment and the matter may please be taken up seriously.

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir, the Hon. Minister must make a statement on the issue. The matter is quite serious as the question is of the denial of medical services.

[English]

SHRI K. P. REDDAIAH YADAV (Machilipatnam): Mr. Speaker, Sir, though this is a very small thing for the House . . .

MR. SPEAKER: If it is a small matter, please don't raise it here. Do not make the House small.

SHRI K. P. REDDAIAH YADAV: Sir, I would like to raise a matter regarding slaughter of cattles and the depletion in cattle population in India.

From my State of Andhra Pradesh lakhs and lakhs of cows, bulls and calves are being taken from rural areas from the farmers and are killed at big towns like Hyderabad. By now, 50 per cent of the cattle wealth has been destroyed. It causes a great danger to the ecological balance of the nature. During 1970—1980, there were 240 cattles per thousand people. Now, the figure has come down to 80 cattles per thousand people. And, if we allow this to continue, by the year 2000 the figure will be 20 cattles per thousand people.

MR. SPEAKER : Mr. Reddaiah, you take your seat now.

MR. SPEAKER : Now, Shri Reddaiah, you take your seat.

(Interruptions)

SHRI K. P. REDDAIAH YADAV : Now, the country is facing severe diesel shortage and shortage of fertilizers. The farmers are unable to cope up with their farm work with lack of diesel and they have to depend only on bullock carts for transport and ploughing . . . *(Interruptions)**

MR. SPEAKER : This is not going on record.

*(Interruptions)**

[Translation]

SHRI VISHWESHWAR BHAGAT (Balaghat) : Mr. Speaker, Sir, in Madhya Pradesh, Fair Price Shops distributing sugar, edible oils, kerosene and other things earlier used to be in cooperative sector i.e. through cooperative societies commodities used to be distributed, but since the coming into power of BJP Government, F. P. Shops have been handed

over to private dealers especially to workers of the BJP, who are diverting goods to blackmarkets instead of distributing among the common men. The Madhya Pradesh Government has not taken any action against the dealers caught red handed by the officials and the people. I think a conspiracy has been hatched to remove cooperative societies from the scene and the Madhya Pradesh Government has utterly failed in making available essential commodities to the poor, tribals, harijans and backward sections of society. I would like to request the Central Government to intervene in the matter and bring the fair price shops under the Co-operative societies so that the poor Adivasis and Harijans could get the essential commodities through fair price shops, and . . . *(Interruptions)**

[English]

MR. SPEAKER : This is not going on record.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Mr. Speaker, Sir, because of 25 per cent cut in the supply of coal to Thermal Power Plants in Uttar Pradesh by the Central Government, there has been acute scarcity of electricity in the State. Because of this the quantity of electricity generated in these Thermal Power Plants has gone down. The quality of coal being supplied is sub-standard because of which the equipment of the Thermal Power Plants is damaged. Because of this the entire Uttar Pradesh will one day be in the grip of darkness. The stock position of coal is such that the power stations do not have even one day's surplus stock with them. The

* Not recorded

* Not recorded

Central Government is adopting a step-motherly attitude in the matter towards Uttar Pradesh.

Sir, the quality of coal is very bad. Stones are being supplied in place of coal as a result of which electricity generation has gone down by 800 megawatts. Because of power cut, big industrialists have been compelled to close down their industries. It is also feared that many people will be rendered jobless because of this. In August, only 7 thousand metric tonnes of coal were supplied instead of 19 thousand metric tonnes to Obra Thermal Power Station. Against a demand of 10 thousand metric tonnes of coal from Anpara only 5400 metric tonnes were supplied to them. Similarly, only 600 metric tonnes of coal were supplied instead of 3 thousand metric tonnes to Pareea. The State is experiencing drought and the crops are drying up for want of irrigation. The state will fall in the grip of darkness at any time because of scarcity of electricity and the industries will also come to a grinding halt. Therefore, I would request the Government through you that sufficient quantity of good quality coal should be supplied to the Thermal Power Stations of Uttar Pradesh.

SHRI NAWAL KISHORE RAI (Sitamarhi) : Mr. Speaker, Sir, in Bihar trains from Muzaffarpur to Delhi and Patna to Delhi are running very late. Vaishali Express and Shaheed Express from Muzaffarpur, Magadh Express, Tinsukia Mail and A. C. Express from Patna are running very late. It is causing great hardship to the public. The catering service in these trains is very bad. Mr. Speaker, Sir, through you, I would like to draw the attention of the Hon. Minister of

Railways to make improvement in it without any delay so that the trains running late by 3-4 hours run on time and the catering service also could be improved.

SHRI BHEEM SINGH PATEL (Rewa) : Mr. Speaker, Sir, I am not familiar with the rules of making speeches in this House, but I would like to draw the attention of the Government, through you, to a very important point. The leader of the House is also sitting here who comes from the area adjoining Rewa and the leader of the opposition Shri Advani is also here. Shri Advani belongs to the party which is in power in Madhya Pradesh these days. I would like to draw the attention of all towards Ambedkar Adivasi Banwasi Nyaya Nagar, Bairiha Bund, Rewa. In this forest area no plantation was done by the department. The Adivasis and Vanwasis with due notice to the concerned authorities started living on an area of about 1000 acres. They began tilling the land. Nothing happened to these people for six months. They had settled on the land after giving due notice. They sowed 40 quintals of linseed there and dug three wells after boring mountainous terrain. These people were completely displaced on 18th January, 1991. Nearly 2500 bicycles, utensils, clothes, goats and hens etc. belonging to these people were taken away by the police and the feudal lords and till now nothing has been returned to them. A Commissioner was sent to that place to make an assessment whether the land was cultivable or not. The Commissioner did not reach there upto 5 p.m. and later the employees of forest department reached there alongwith goondas etc. and forcibly evicted the people. Nearly 40 people

are still in jail. I talked to the authorities only yesterday, but I was not allowed to meet these people. The people continue to be detained there. Immediate action may be taken and the false cases against them may be withdrawn. The situation is becoming grave there and people are being beaten up and nobody is passing attention to their woes. I want that immediate action should be taken.....(*Interruptions*)

SHRI BRISHIN PATEL (Seewan) : Mr. Speaker, Sir, the question of Kala-azar has been raised in the House earlier also. Thousands of people have died of Kala-azar in Bihar. It is the question of life and death for millions of people. This question has been raised in the House many a time. I would like to make a submission to the Government through you to take over its eradication under its control. There can be no other burning problem in Bihar than this. Whenever I raise this question here, no heed is paid. I feel that the authorities are least responsive to this problem. We are arguing and the Government does not listen to us and the poor people are dying there. (*Interruptions*)

SHRI RAM VILAS PASWAN (Rosera) : Mr. Speaker, Sir, I feel that the question that has been raised by Shri Patel is very important for Bihar. Kala-azar is just like plague. I had said this that day also. In 1977 when our party was in power, Shri Raj Narain used to be the Health Minister. We received some assistance from the W.H.O. A single injection costs Rs. 500. If one member of a family falls a victim of this disease, the whole family contracts the ailment. The disease has spread in whole of Bihar and Eastern Uttar Pradesh. It is as

dangerous as plague. Bihar Government has proved to be a failure in it. Neither it is financially strong nor it has got any medical equipment to check the spread of this fever. The Central Government too is not capable. Therefore, I would like to make a demand from the Central Government to take some help from the W.H.O. for the eradication this disease, otherwise it might spread all over the country in a few days.

[*English*]

SHRI P. M. SAYEED (Lakshadweep) : Mr. Speaker, Sir, a very serious situation has arisen on account of the non-availability of the essential commodities in the Union Territory of Andaman and Nicobar Islands. You have visited Lakshadweep. So, you know about it. You have also visited Andaman. Unless and until the supplies go from the mainland, all the people will be starving to death. The Minister of Home is here. The Minister of Civil Supplies is also here. Kindly direct them to see whether the essential commodities are available over there or not. It should not be taken so lightly. I want to request the Government through you to see that they should be taken care of.

MR. SPEAKER : I am sure the Government will look into it.
(*Interruptions*)

MR. SPEAKER : This is not going on record.
(*Interruptions*)*

SHRI CHANDRA JEET YADAV (Azamgarh) : Let the Deputy Minister say something about it.
(*Interruptions*)

*Not recorded.

MR. SPEAKER : Mr. Yadav, please take your seat. Let me say something if you want me to say something.

(Interruptions)

MR. SPEAKER : This is a matter mainly to be seen by the State Government; and yet if the Central Government can help them, they would help.

(Interruptions)

MR. SPEAKER : I am not ordering anything from here. Please understand. I have said that it cannot go on like this.

SHRI CHANDRA JEET YADAV : The Chief Minister has requested for help from the Central Government.

(Interruptions)

MR. SPEAKER : On unlisted business you want response from the Ministers all the time.

SHRI CHANDRA JEET YADAV : People are dying in Jaipur. The Deputy Minister is here. The Chief Minister has sought the help of the Central Government.

(Interruptions)

MR. SPEAKER : I have allowed you to raise this matter. Now it cannot go on like this. There are methods of approaching the Government also. Very senior Members are sitting here and I know that if senior Members put in a word to the concerned Ministers, they would certainly look into it. Instead of doing that, if you are demonstrating in the House, I do not know how you are helping yourself. Now, Shri Khurana, you have to be very brief.

SHRI CHANDRA JEET YADAV : I hope the Deputy Minister will do something.

[Translation]

SHRI BRISHIN PATEL : Mr. Speaker, Sir, the Government of Bihar has already written. We have also written several letters.

(Interruptions)

SHRI MADAN LAL KHURANA (South Delhi) : Mr. Speaker, Sir, on 21st August, at 7.30 p.m. the extremists shot dead Dr. Mahendra Ranjan, BJP President of Panipat district and his compounder Telu Ram. The extremists came at night. They fired at Dr. Ranjan but the compounder displayed his valour and nabbed one of the extremists. The accomplices of the extremists shot Mr. Telu Ram also dead. What I mean to say is that the security guard provided to Dr. Ranjan was withdrawn a week ago, which shows the inefficiency of Haryana Police. They are responsible for this killing. *(Interruptions)*

Today the entire Haryana is observing a bandh. The second point that I would like to make is that it was a big incident resulting in killing by extremists. Yesterday a publication was released, which was televised in the news. But the event relating to death of a BJP member, observance of a Bandh at Panipat, visit of Shri Advani and three other M.Ps including myself yesterday was not covered by the Doordarshan in the news. All this was done deliberately.

This is a matter related to extremists. Extremism is spreading in Haryana and Delhi. It is because of the wavering policy of the Government. Sometimes it says that it would talk to the terrorists. In this way the

Government is adopting a wavering policy. The Government should deal with the terrorists firmly. Due to this indecisiveness the workers of B.J.P. are being killed one by one. It was yet another instance of sacrifice. Therefore, I wish that the Hon. Minister should make a statement in this regard.

[English]

SHRI RUPCHAND PAL (Hooghly): A very serious situation has arisen in our country. Thousands and thousands of public sector employees had entered into agreements with the Government in the Steel Authority of India, Coal India Limited and the Oil Corporation. What has happened is that even the money that was diverted from the provident fund is not going to be paid as pension. But in a clandestine manner the Oil Corporation are making the payment only on paper. Such an anomalous situation has arisen. I draw the attention of the Government to come out with a total policy in the matter of this pension which is an inalienable right of the employees of this country.

MR. SPEAKER: Now Papers Laid on the Table.

12.33 hrs.

Papers Laid on the Table

Annual Accounts of Rubber Board Kottayam for 1989-90 and Statement showing reasons for delay in laying these papers etc.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table—

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1989-90 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-437/91]

- (3) (i) A copy of the Audit Report (Hindi and English versions) on the General Fund Accounts of the Coffee Board for the year 1989-90.
- (ii) A copy of the Audit Report (Hindi and English versions) on the Pool Fund Accounts of the Coffee Board for the year 1988-89.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-438/91]

Review on the Working and Annual Report of British India Corporation Ltd., Kanpur for 1989-90 etc.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of